

Government of Jammu and Kashmir
Planning Development & Monitoring Department
Civil Secretariat, (J&K), Jammu / Srinagar.

Notification

Jammu, the 25th January, 2023

S.O. 49 In exercise of the power conferred by clause (iv) of rule 8 of the Census Rules, 1990 and in supersession of all notifications issued in this behalf, the Government of Jammu and Kashmir hereby freezes the boundaries of Districts / Tehsils, Municipalities, Towns, Revenue Villages and other Administrative Units in the whole Union territory of Jammu and Kashmir w.e.f 1st July, 2023 till completion of Census 2021

By Order of the Government of Jammu and Kashmir

Laghu

Secretary to Government,
Planning Development and Monitoring Department

No. PDMD-PFD/70/2021-02

Dated: 25.01.2023

Copy to the:-

1. Registrar General and Census Commissioner, India, NDCC Building-II, Jai Singh Road, New Delhi for information.
2. All Financial Commissioner's, Government of J&K UT.
3. All Administrative Secretaries to Government, J&K UT.
4. Chief Electoral Officer, J&K.
5. Divisional Commissioner, Jammu / Kashmir.
6. All Head of the Department's, J&K UT.
7. Director, Information J&K, UT.
8. All Deputy Commissioner's, J&K UT.
9. Director, Census Operations, J&K, UT.
10. Private Secretary to Hon'ble Lieutenant Governor, J&K.
11. Private Secretary to Chief Secretary, J&K.
12. Pvt. Secretary to Secretary to Government, PD&MD.